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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-05/2018/ 7149/A

From :- Shri Mridul Kumar Kalita,
Registrar (Vigilance)),
Gauhati High Court,
Guwahati.

To, ✓ Shri Debasish Bhattacharjee
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 12th December, 2018.

Sub:- **Permission to avail LTC.**

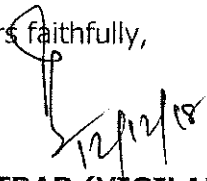
Ref:- Your letter No. JHD/V/18/5/3491 dated 27.11.2018

Sir,

With reference to the above, I am directed to inform you that you are granted permission to avail LTC for the block period of 2014-2017 (by way of carrying forward) along with your wife and one minor child to visit Bengaluru via Agartala and Chennai and back via Guwahati w.e.f. 22.12.2018 to 31.12.2018, by the shortest possible route, as per existing Rules.

~~Smti Shyam, may be informed accordingly.~~

Yours faithfully,


REGISTRAR (VIGILANCE)

Rolan

Memo NO. HC.VII-05/2018 / 7150-51 /A, dated-
Copy to:-

1. ✓ The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. ✓ The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.


REGISTRAR (VIGILANCE)

Rolan